

**Central assistance for the construction of irrigation projects in Kerala**

1921. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of WATER RESOURCES be pleased to state:

(a) how many irrigation projects are under construction in Kerala at present;

(b) how many of these projects were initiated more than ten years ago;

(c) what is the total central aid granted for these projects so far; and

(d) whether any more central or foreign aid will be given to Kerala for the completion of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): (a) 22 projects.

(b) 11 projects.

(c) and (d) While Rs. 3.5 crores were granted under Drought Relief Programme during 1987-88, the Government of Kerala has utilised World Bank Credit Assistance of about US \$ 68 million for Kallade Irrigation Project and tree crop development till December, 1988. The Credit Assistance for this project has not been extended beyond March, 1989.

**Felling of trees in reserved forests in Darjeeling**

1922. SHRI RATNA BAHADUR RAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn towards the massive felling of trees in reserved forests in Darjeeling during the G.N.L.F. movement damaging the ecological balance to a great extent which is still continuing; and

(b) if so, what steps Government have taken to check this menace?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (MRS. SUMATI ORAON): (a) and (b) The Government of West

Bengal have informed that they are aware of the felling of trees in the reserved forests in Darjeeling District during the G.N.L.F. movement. To check the menace, special raids both by forest and police departments have been organised from time to time.

**Income tax arrears pending realisation from Central Ministers**

1923. SHRI SHANKER SINH VAGHELA:

SHRI PRAMOD MAHAJAN:

Will the Minister of FINANCE be pleased to state:

(a) what are the names of the present and former Central Ministers against whom income-tax/wealth-tax arrears amounting to rupees one lakh or more are pending for realisation and since when; and

(b) what steps have been taken as yet for the recovery of the amounts and with what results?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) Having regard to the large number of the persons involved and the fact that they relate to assessments spread all over the country and relating to remote past, the information to be collected will involve stupendous time and labour. There is no special cell in the department where such information is collected. However, if information is required in respect of any particular person the same can be furnished.

**Creation of posts in Delhi Judicial Service**

1924. SHRI KAILASH PATI MISHRA:

SHRI ASHWANI KUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Delhi Administration has proposed to create 169 posts in the